B. (Upto May 2014)

(In Kgs.)

Narcotic Item	Gujarat	Rajasthan	Punjab	Jammu and Kashmir
Ganja	344.94	133.75	5.5	106.21
Cocaine	2.28	·		
Heroin	0.32	1.91	275.78	116.84
Hashish	31.39	22.00		188.72
Amphetamine	17.69			
Ephedrine	4.68	×	==	
Codeine	1.14	7	E2	22
Morphine	3.41	(<u></u> ,
Opium		387.03	0.75	
Poppy Straw	57.38	692.96		1230.90

Note: No. of persons arrested in 2013: 26,658, No. of persons arrested in 2014: 5167 upto May, 2014.

Plan for safe return of Kashmiri Pandits

- 814. SHRI SANJAY RAUT: Will the Minister of HOME AFFAIRS be pleased to state :
- (a) whether Government has formulated any plan for the safe return of Kashmiri Pandits, who have been displaced from the Kashmir valley;
 - (b) if so, the details thereof;
- (c) the number of families rehabilitated in the valley along with the details of the assistance provided to them by Government during the last three years; and
- (d) the details of steps taken or proposed to be taken by Government for the Kashmiri Pandits' safe return to the valley while taking into confidence their security and rehabilitation in the Valley?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) to (d) At present there are about 60452 registered Kashmiri migrant families in the country. About 38,119 registered Kashmiri migrant families are residing in Jammu; about 19,338 registered Kashmiri migrant families are living in Delhi and about 1995 families are settled in other states.

The Government has been providing cash relief of ₹ 1650/- per head per month (maximum ₹ 6600/- per family per month) plus dry ration (9 Kg. Rice, 2 Kg. Atta per person per month and 1 Kg. Sugar per family per month) to eligible 17,248 families living in Jammu. Expenditure in this respect (approx. ₹ 136 crore per annum) is being

reimbursed by Ministry of Home Affairs under Security Related Expenditure (Return and Rehabilitation) – SRE (R and R).

The Government of NCT of Delhi is also providing cash relief of ₹ 1650/- per head per month (maximum ₹ 6600/- per family per month) to eligible 3,385 families from their own budget. Other States are providing relief as per scales fixed by them from their own budget. The Government has advised these states also to provide relief at the rate of JandK State. It has been the Government's stated Policy to provide various rehabilitation facilities to the Kashmiri migrants and to create an environment conducive enough to make them return to the Valley. The Government has announced various Packages from time to time for return and Rehabilitation of Kashmiri Migrants.

Under Prime Minister's Package 2004,5242 two room tenements have been constructed in Jammu at four locations [Pukkhool, Muthi, Nagrota and Jagti] and have been allotted to the migrants, who were living in various one room tenements, Govt. Buildings, Temples etc. in Jammu. Further, 200 flats have been constructed at Sheikhpora in Budgam district (Kashmir Valley) and have been allotted to the migrants on sharing basis, who have joined the government service under employment component of Prime Minister's Package-2008. Out of these 200 flats, 31 flats have also been allotted to the local migrants (who migrated from their native places to other places within the Kashmir Valley).

The Government have announced a Comprehensive Package amounting to ₹ 1618.40 crore in the year 2008 for return and rehabilitation of Kashmiri Migrants, which provides for many comprehensive facilities for the migrants *e.g.* financial assistance for purchase/construction of houses, repair/renovation of damaged houses and dilapidated/unused houses, construction of transit accommodation, Continuations of Cash relief to migrants, students scholarship, Employment, Assistance to the Agriculturists and the Horticulturist and Waiver of interest on unpaid loan etc. The Prime Minister's Package – 2008 is being implemented by the Government of Jammu and Kashmir. During last three years, one family has retuned to the Valley availing the benefit of ₹ 7.5 Lakh for construction of house under the Package. Further, State Government jobs have been provided to 1474 migrant youths. 505 Transit accommodations have been constructed in the Kashmir Valley [Vessu (Kulgam) – 250, Khanpur (Baramulla) – 130, Hawal (Pulwama) – 65, Kupwara -60] and allotted to newly appointed migrant employees under the Package.

The review of such plans and packages is a continuous process and will continue to remain so in order to remove the bottlenecks and shortcomings, if any.

In the Budget of 2014-15, introduced in the Lok Sabha on 10th July 2014, ₹ 500 crore have been earmarked for rehabilitation of Kashmiri migrants.